

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:741
ANSWERED ON:15.07.2014
DISASTER MANAGEMENT SYSTEM
Azad Shri Kirti (JHA)

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether the institutional mechanism for disaster management in the country at the Centre, State and district levels needs to be strengthened;
- (b) if so, the details thereof and the reasons therefor; and
- (c) the corrective steps being taken after the tragic disaster in Uttarakhand for effective management of disaster in the country?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI KIREN RIJJU)

(a)&(b): After the enactment of Disaster Management Act, 2005, there has been a shift from relief and response centric approach to a multi-dimensional and holistic approach for disaster management in the country. The Act provides adequate institutional mechanism for Disaster Management. It also ensures measures by various wings of the Government for prevention and mitigation of disasters and prompt response to any disaster situation. Strengthening of Institutional mechanism for Disaster Management in the country is a continuous process.

(c): As per the National Policy on Disaster Management, the primary responsibility for disaster management rests with the States. The institutional mechanism put in the place at the Centre, State and District levels helps the States manage disaster in an effective manner. The Central Government supplements the efforts of the State Governments in this regard. After Uttarakhand Disaster, the State Government of Uttarakhand took a number of measures ranging from registration of pilgrims, preparation of State and District disaster management plans, strengthening of communication and warning dissemination network, setting up of State Disaster Response Force and pre-positioning of National Disaster Response Force & SDRF at vulnerable locations. â€

The Annual Relief Commissioner's Conference was held on 27th May, 2014 in New Delhi, with the participation of all concerned Central Ministries including the forecasting agencies. The preparedness of all states and Union Territories was taken stock of. Check-list furnished by each State and Union Territory in this regard was noted in order to enhance coordination.